

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs

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Subject:- Allocation of Department amongst the Law officers in Jammu wing of the High Court.

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Government Order No: 5540-LD(A) of 2018.

Dated : 10 - 10 - 2018.

In partial modification of all the Government orders issued on the subject from time to time, the litigation work of the J&K Tourism Development Corporation shall be looked after by Shri H.A. Siddiqui, Sr. AAG before the Jammu wing of the High Court in addition to his own assignment till further orders.

By order of the Government of Jammu and Kashmir .

Sd

Ab. Majid Bhat

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs

Dated:- 10 - 10 - 2018

No: - LD(A)2015/12.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar
2. Principal Resident Commissioner, J&K, New Delhi
3. Principal Secretary to the Hon'ble Governor
4. All Commissioner Secretaries/Secretaries to Government Department.
5. Managing Director, Tourism Development Corporation, J&K, Srinagar.
6. Concerned Law officer for information.
7. Private Secretary to the Hon'ble Advisor (V) for information.
8. Private Secretary to the Chief Secretary for information.
9. Government Order file.
10. File concerned.

Deputy Legal Remembrancer,

Department of Law, Justice and Parliamentary
Affairs

J. S. Bhat
10/10/18

J. S. Bhat
10/10/2018